

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP No. 30(ND)/2014

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
26.10.2017**

**NAME OF THE COMPANY: Girish Jain & Anr. Vs. Triumph Tutorials
Pvt. Ltd. &Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Ankit Shah, Advocate

For the Respondent (s): Mr. Ranjeet Pandey, PCS

ORDER

It has been submitted by both the parties that a compromise has been arrived at. Let the same be reduced to an MOU. Adjourned to 27th November, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**